NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1139/(MAH)/2017 M.A. No. 13/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

State Bank of India

V/s

Monnet Ispat & Energy Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

SANJ AY BHATT

Fon RP

ORDER

MA 13/2018 in CP 1139/I&BP/NCLT/MB/MAH/2017

MA 13/2018 allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

-162

B.S.V. PRAKASH KUMAR

Member (Judicial)